

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> NOVEMBER, 2023, 12.00 P.M.**

**CP/19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Akshay Kumar Pathak & 3 Others Vs. Sun Vally Diabetic Care & Research Center Pvt. Ltd. & 12 Others.
Under Section	U/s 241 & 242 of the Companies Act, 2013

For Petitioner (s) : Mr. Siddharth Sancheti, Adv.

For Respondent (s) : Mr. A.K. Roy PCS, R-1 to 6.

**ORDER**

Ld. Counsel Mr. Siddharth Sancheti appears on behalf of the Petitioner. R-1 to R-6 are represented by Ld. Authorised Representative PCS, Mr. A. K. Roy. No representation for R-7 to R-13.

List the mater on **08.01.2024** for arguments.

The Interim Order granted on 05.08.2022 shall continue till the next date of hearing.

Sd/-

**Satya Ranjan Prasad**  
Member (Technical)

Sd/-

**P. Mohan Raj**  
Member (Judicial)